

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 15-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SPL CASE CBI	100032/2017	The State CBI ACB Vs Sandeep Omprakash Agrawal and others	
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100007/2018	The State of CBI, ACB Vs Dilip Durga Choudhary and 2 others	
<u>ORDER</u>				
3	CRI REV APP	100818/2017	Himanshu Suresh Gandhi - Applicant / Org. Accused No. 1 Vs The State of Maharashtra and Central Bureau of Investigation, BS and FC - Respondent	Viredra H. Parikh
4	SPL CASE CBI	100045/2018	CBI ACB Vs Kalicharan Lambodar Panda and others	
